EDUCATED AND UNEDUCATED UNEMPLOYED IN THE COUNTRY

◆ 623. SHRI KOTAPUNNAIAH: f SHRI SYED AHMAD: SHRI KRISHAN KANT: SHRI CHANDRA SHEKHAR: DR. Z. A. AHMAD: SHRI D. P. SINGH: SHRI VEERENDRA PATIL: DR. K. NAGAPPA ALVA: SHRIS.C.ANGRE:

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

- (a) the number of educated and uneducated unemployed according to the live register in the Employment Exchanges in the country; and
- (b) the number of graduates in arts and science and the number of persons holding master's degree in arts and science separately amongst the unemployed?

THE MINISTER OF LABOUR AND REHABILITATION (SHTI R K. KHAD1L-KAR): (a) and (b) A statement is laid on the Table of the House.

STATEMENT

Number of job-seekers (i) 'matriculates and above'; and (ii) other 'including illitera tes' on the live register of the Employment Exchanges as on 30.6.1972.

Total Live Register.	Educated (Matriculates and above) Included in Col. 1).					Others (in- cluding illite- -rates) inclu-
	Total (Educated) included in Co ₁ . (1).	Graduates included in Col. 2		Post-graduates included in Col. 2.		ded in Col. 1
		Arts	Science.	Arts	Science.	-
56,87,978	26,11,827	1,74,180	1,20,219	20,963	10,528	30,76,151

Note:-- All the job-seekers registered with the Employment Exchanges are not necessarily unemployed.

SHRI KOTA PUNNAIAH: I am asking a specific question and I want a specific answer.

What are the steps taken by the Government so far on crash basis to provide employment for them and how far have they succeeded? Is any programme undertaken by the Planning Commission to immediately provide relief to them? Has the NRDC or CSIR proposed any specific scheme...

MR. CHAIRMAN : Only one question; don't put half a dozen questions.

SHRI KOTA PUNNAIAH: I have asked (a) I am now putting part (b). Has NRDC or CSIR proposed any specific scheme to employ science graduates and if so what would be the percentage of science graduates who would be asserted in these schemes?

fThe question was actually asked on the floor of the House by Shri Kota Punnaiah.

SHRI R. K. KHADILKAR: As you" will find, the question relates to factual information which has been provided in the statement laid on the Table of the House. As 1 said earlier while replying to some supplementary asking how many crores have been provided for this programme I have repeated all this and beyona that I am not in a position to say anything The statement is very clear. Again all the job-seekers registered with the Employment Exchanges are not necessarily wanting eomployment. That must be kept in mind.

SHRI KOTA PUNNAIAH: Sir, you must protect me. Generally I do not take the time of the House. I have asked the hon. Minister whether any programme is undertaken by the Planning Commission to give immediate relief to them and whether the NRDC or CSIR has proposed any specific scheme lo employ science graduates and if so the

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percentage of the science graduates who could | be absorbed?...These are the questions that 1

MR. CHAIRMAN: would you like to add anything to what you have said?

RHRI R. K. KHADILKAR, No; as I have already given the Planning Commission allotments before but I am not in a position to say how many will be absorbed or have been absorbed.

SHRI KOTA PUNNAIAH: Anyway, Sir, he is not giving correct replies to the question I have asked. This is my second question. Is the Government aware that the nationalised banks are raising objections to provide loans for the eduacated unemployed under the selfemployment scheme and, if so, whether to Government would give necessary instructions to advance them loans on liberal terms?

SHRI R. K. KHADILKAR: Sir, this question should be directed to the Minister of Finance who contiols the Banks.

SHRT KRISHAN KANT : I will ask him a simple question which he can answer. I want to know what were the figures for the educated and uneducated unemployed for the last six years yearwise. I think he has got these figures vearwise so that from them we shall know how the programmes are being implemented.

SHRI BALGOV1ND VFRxMA: I am giving the figures for the total number of Vork seekers both educated and uneducated. *t will be better if I place the Statement on she Table of the House.

SHRI KRISHAN KANT: Kindly read »he figures.

MR. CHAIRMAN: I suggest that he reads a few, and the rest he can lay on the Table of the House

SHRI KRISHAN KANT: I request him to read the figures for the last six years, not ten years.

SHRI BALGOVIND VERMA: In 1966 those who got themselves registered were 38,71,162. Out of them 5,07,342 were placed somewhere. The number at the end of the year respective figures were 39,11,748; 4,30,588 and question has 27,40,435. In 1968 the respe-

ctive figures were 40,39,516; 4,24,227 and 30,11,642. In 1909 the respective figures were 42,00,694; 4,32,182 and 34,23,885. In 1970 the respective figures were 45,15,934. 4,47,195 and 40, 63,554. In 1971 the respective figures were 51,29,857, 5,06,973 and 50,99,919. In 1972 up to June the respective figures were 26,34,241; 2,59,227 and 56,87,978.

SHRI VEERENDRA PATIL: Sir, the figures just now funished by the hon. Minister are really horrifying. I would like to know whether it is not a fact that Rs. 50 crores for dealing with rural unemployment and Rs. 25 crores for dealing with educated unemployment were provided in the Budget for the year 1971-72 and if a fact, what was the amount spert and how many people could got employment during that year? I want to know whether Government is seriously thinking of introducing umemployment insurance scheme or stipendiary scheme so that the prorlem which has acquired serious proportions could be dealt with effectively.

SHRI R. K. KHADILKAR: So far as the second question is concerned, it is a suggestion for action. So far as the first question is concerned, the hon. Member, who just a year before heading a State, knows that schemes were undertaken in his State, but I could not get the results. If you like, 1 will g ve you partial information, but full information 1 have not got.

MR. CHAIRMAN: What is the use of giving partial information?

SHRI A. G. KULKARNI: May I help him

MR. CHAIRMAN: You will help him by remaining in your seat.

SHRI VEERENDRA PATIL: My information is that the amount has not been spent at all. I wint the information.

SHRI BALGOVIND VERMA: In the year 1971-72 Rs. 50 crores were sanctioned in the Budget, but actually Rs. 32.3 crores were spent and thereby about 8 crore man-days of employment were generated.

SHRI VEERENDRA PATIL: This is not the reply. I want to know how many unemployed people were provided with employment. It rray relate to under-employed people, but what about on the Live Register was 26,22,460. In T967 the the unemployed 1 people? (Interruptions) My

not been answered at all. We are here to elicit informtaion fri m the Government. Out of Rs. 50 crores how many crores he has spent, he has furn shed that information. May I know how many rural unemployed people were provided with employment? For that he says so many million man-hours. That may be with regard to the under-employed people. What about the unemployed in the rural areas and what about the educated unemployed? They had provided Rs. 25 crore; for that.

SHRI R. K. KHADILKAR: Employment for so many nan-days was provided. So far as the financial part is concerned, you are satisfied with the money that we spent, but the result of this investment for employment has been computed in man-days. It is just possible that some work for some period and some others work for some other period. This is the position. So 'man-days' is a correct barometer. (Interiuptions).

MR. CHAIRMAN: That is enough. Dr. Alva.

SHRI VEERENDILA PATIL: For educated unemployed they have provided Rs.25 crores. He has not furnished information about how much they have spent. Why is he with holding i?

MR. CHAIRMAN: Mr. Khadilkar, can you give that information?

SHRI R. K. KHADILKAR: If you will permit me, 1 have full information regarding this. I have all the statements ready giving all the factual infermation. If you will permit, I will place: ton the Table of the House.

MR. CHAIRMAN: All right.

DR. K. NAGAPPA ALVA: Because of frustration among laige sections of people in India as a result o' unemployment among the educated and uneducated and because of the magnitude of the problem of over 20 million unemployed and 40 million under employed, will the Government immediately constitute a nationa agency to plan for providing jobs and works to the unemployed and the under-employed, generating income to increase their purchasing power for the essentials of life and for leading a human life

agency is called for. The Planning Commission is seized of this problem, *viz.* how to provide gainful employment, as you havt said, at the end of your question. This *it* being looked after by the Planning Commission.

SHRI PRANAB KUMAR MUKHERJEE: In reply to the main question, the hon. Minister has stated that the figures which are in the live Register include some of the persons who are also in employment. In view of the fact that, none of the documents published either by his Ministry or the Planning Commission can clearly give any picture of the total number of unemployed and under-employed persons in the country. In view of that, when we are going to have the Fifth Five Year Plan, will the hon. Minister assure the House that his Ministry will take up a scientific study for assessing the actual number of unemployed and under employed persons in the country and ...

MR. CHAIRMAN: Now, you see tho time. The answer will not come.

SHRI PRANAB KUMAR MUKHERJEE: . . . 1 would like to know. . .

MR. CHAIRMAN: The Question Hour is over. I told you the answer will not come, because you were not coming to the question.

*624. [Transferred to the 30th August, 1972]

SHORT NOTICE QUESTION AND ANSWER

STOPPAGE OF CARGO AND PASSENGER TRAFFIC THROUGH NAGGAPAT1NAM PORT.

I. SHRI THILLAI VILLALAN : f SHRI K. A. KRISHNASWAMY : SHRI V. V. SWAMINATHAN : SHRI S. SIVAPRAKASAM : SHRI M. KAMALANATHAN : SHRI S. S. MARISWAMY :

/ Will the Minister of PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANS-PORT be pleased to state :

"|The question was actually asked on the floor of the House by Shri Thillai Villa-Ian.

SHRI R. K. KHADILKAR : The question ' is for the Planning Commission. No separate

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- (a) whether Government propose to stop the cargo and passenger traffic through Naggapatinam Port with immediate effect;
- (b) if so, whether Government have received protest memorandum from the Chamber of Commerce and Trade of Tamil Nadu: and
- (c) if the reply to part (b) above be in the affirmative the reaction of Government thereto

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANS-PORT (SHRI RAJ BAHADUR): (a) No, Sir.

- (b) No protest memorandum has been received from the Chamber of Commerce and Trade of Tamil Nadu.
 - (c) Does not arise.

SHRI THILLAI VILLALAN: Naggapatinam is one of the most important ports on the eastern coast of Tamil Nadu. It is mainly used for sending cargo and of course it is also used for the incoming passengers from South Eastern countries. In the light of this i would like to know what is the basis for the rumour, the scare, among the traders and also among the travelling public in Tamil Nadu that the Government will stop the traffic of cargo and passengers. I would also like to know whether the apprehension among the traders and also the travelling public has been removed. My further question is whether they have received any telegrams from the Chamber of Commerce, not from the State Government, whether the apprehension has been removed by sending any note or sending any circular or by any publication. That is my first supplementary.

SHRI RAJ BAHADUR: We have made enquiries from the Director General of Shipping......

MR. CHAIRMAN: Please come to the

श्री ए० पी० जैन : आगे बढ़ने का जमाना है, आगे जाओ ।

श्री राजबहादुर: मैं जबरदस्ती आगे बढ़ने वालों में नहीं हूं।

> श्री ए० पी० जैन: तभी तो पिछड गए हो। श्री राजबहादर : कोई गम नहीं उसका ।

We have made enquiries from the Director General of Shipping vho should be the first to know. He has sa d that no such intimation has been given eithr by the Shipping Corporation of India or by the British India Steam Ship Company which two shipping concerns are plying these services touching Naggapatinam. We made enquiries from the port concerned. They also say that there is no intimation about it. We also have received no intimation from the Tamil Nadu Government and on enquiry also they say they have not recei- ed anything about it. I do not know how the Member got this letter from the Indian Chamber of Commerce, not the Chamber o' Commerce of Tamil Nadu. But Mr. K; ruthiruman, MP, has sent a letter to us vith an enclosure from the Indian Chambe. of Commerce and Industry, Naggapatinam. I think the information given to then was not quite confii-med.

SHRI THILLAI VILLALAN: I am very happy to know tl at there is no stoppage of traffic of cargo cr travelling passengerse through Nag-gapatinEm. The port is used only for the incoming passengers. I would like to know whether this port can be used for the outgoing p; ssengers like Madras, whether any steps have been taken to convert this port for outgoing passengers also. I want to know also

MR. CHAIRMAN: Only one question.

SHRI THILLAI VILLALAN: This is in continuation, Sir, because he says that there is no stoppage. We are very happy. I want to know furtier information regarding the same port because we have received copies of telegrams, md also in the Hindu daily of Tamil Nadu I find there is a specific circular pulished that there is a rumour but now I understand that rumour is not on the basis of truth and there is no stop Another information was also published in the Hindu. Therefoie, I have raised this question.! would like to know whether this Government has any pi in to have coastal traffic from Madras to Tut corin connecting Porto Novo Cuddalore, Kaveripumpattinam and Nagapattinam; 1 want a specific answer for all these questions.

SHRI RAJ BAHADUR: So far as the character of the service is concerned, 1 can assure the hon. Member that no change is , contemplated of whici we are aware. We are not aware of any change in the service. The service will continue, Secondly, I would also quote to him what we have received from the State Govern nent. They have formally confirmed that there is no proposal to stop this traffic and they have also not received any protest men orandum from the Chamber of Commerce. This is from the Tamil Nadu Government. So far as the question of starting other services is concerned, coastal services, this hardly arises our of this. Even so, I may assure him that in case any such formal p-iposal is made and any shipping company is coming forward to undertake such a service ,'espite the obvious loss-which is our expelierce we shall view it with favour.

SHR1K.A.KRISHNASWAMY: Nagapattinam on the eastern coast of Tamil Nadu is mostly used for sending cargoes to Southeast Asian countries. Thereore, 1 would like to know what are the main goods which are sent through the Nagapattinam Port and what is the earning in the year 1971-72 and what are the stc. is taken by the Government to increase the cargo traffic?

SHRI RAJ BAHADUR: The cargo traffic increases or decreases depending upon the economic activity of the hinterland of a port and 1 think the Tamil Nadu Government should certainly be trying to incresae developmental activity, the economic activity, with a view to providing Nagapa-ttinam Port with more aid higher quantum of traffic. Nagapattinam Port is essentially intermediary port, the executive responsibility and the total control of which is with the State Government. Two services are running. So far as the income and expenditure thereof arc concerned, we shall collect information from the Tariil Nadu Govern' ment: or if the lion. Member desires, he can collect directly from them.

SHRI M. KAMALANATHAN: May I know from the hon. Minister whether it is a fact that even without passing any circular to stop the cargo or passenger traffic there is a proposal that the shipping activity at Nagapattinam be gradually reduced so that the port will be do: id in due course? And I want to know from him whether there is any scheme to develop Nagapattinam Port which is very vital to Tamil Nadu? There was a proposal to improve the east coast road by the World Bank and Rs. 10 crores they are going to spend on that. May I know the position of that |v iject?

SHRI RAJ BAHADUR: All these questions hardly arise from the main question. Even so, 1 will accept it because so far as the east coast road is concerned, they have got a National Highway running up to Madras and beyond that. And whatever other connections or expansions are proposed to that National Highway, it can only be when a formal proposal is received. So far as the improvement of the port or its expansion is concerned, as I said, again it depends upon the traffic and the traffic depends upon the economic activities and I hope that the Tamil Nadu Government will do sufficiently about it.

SHRI S. S. MARISWAMY: Is it a fact that activity around Nagapattinam I mean shipping activity is less than what it was before?

SHRI RAJ BAHADUR: I do not have the exact figures of the activity. But it is a fact that when it is a question of coastal traffic through a minor or intermediary port which is not served by another international shipping services, except there two services, traffic can come down because of the competing modes of transport, namely the road and the rail. If road and rail take that traffic; coastal traffic is bound to languish and as such, there may have been some slight sliding back but I do not think that there has been any appreciable decrease at Nagapattinam Port.

SHRI S. S. MARISWAMY: There is some basis for this widespread rumour...

MR. CHAIRMAN: Do not act on rumour.

SHR1S.S MARISWAMY: I am coming to the pain*.

MR. CHAIRMAN : Only one question. No. no.

SHRI S. S. MARISWAMY: He can give the statistics which I am asking. What he promised, will he be prepared to give, the statistics?

SHFU RAJ BAHADUR: Sir, I think we cannot go by rumours. Even so there may be some doubts somewhere but those doubts are misplaced and I should like to clear them. Perhaps there are only two things in the minds of those who might be susceptible to accepting these rumours: (a) that the two ships operating on this service are rather

old. Rajula is more tham 46 years old. But may I say Sir, that Rajula during its last two surveys and repairs and overhaul has been materially improved and strengthened and, therefore, quite sea-worthy. One survey was in 1961 and another time was in 1970. The "State of Madras" is also old belonging to the Shipping Corporation. That was built as far back in 1948. We are going to replace it. But the clear'instructions from'the Government are that it can be replaced only when you are able to locate a suitable substitute ship. That suitable substitute ship is being considered and, therefore, this might have given rise to some rumours; otherwise there is no other basis known to me.

SHR1 A.K.A. ABDUL SAMAD: Sir, Nagapatnam is one of the oldest and important ports of entire India. During the 18th century even Singapore was nowhere

MR. CHAIRMAN : Please do not give the history. Kindly put your question.

SHRI A. K. A. ABDUL SAMAD: I am giving the importance of Nagapatnam. May I know, Sir, if there is any proposal with the Government to construct an artificial harbour just like Madras because even passenger ships are diverted....

MR. CHAIRMAN: That is enough.

SHRI RAJ BAHADUR : I could not catch him.

SHRI A. K. A. ABDUL SAMAD: Is there any proposal to construct an artificial harbour in the Nagapatnam port?

SHRI RAJ BAHADUR: We have not received any such proposal from the State Government. So far as the development of a port in Tamil Nadu is concerned, may I just say that we have accepted to the extent possible ...

MR. CHAIRMAN: Yes, please.

SHRI A. K A. ABDUL SAMAD: You cannot belittle like that.

MR. CHAIRMAN: What did you say? Whom are you addressing?

SHRI A. K. A. ABDUL SAMAD: My point was just like constructing an artificial harbour...

MR. CHAIRMAN: No, no. Sit down. I am for giving opportunity to every one who ever asks for clarification.

SHRI A.K.A. ABDUL SAMAD: It is a sarcastic manner of putting things

SHRI RAJ BAHADUR: The Tamil Nadu State desired some step to be taken for development of a major port. We accepted Tuticorin on their recommendation. If the desire is to have more ports, they have to come in the normal course and they have to put clear proposals.

WRITTEN ANSWERS TO QUESTIONS

COMMITTEE TO REVIEW SCRAP AVAILABII ITY

◆625. SHRI CHANDRA SHEKHAR: SHRI SYED AHMED: SHRI KOTA PUNNAIAH: SHRI KRISHAN KANT: SHRI SITARAM KESRI: DR. Z. A. AHMAD: SHRI D. P. SINGH

Will the Minister of STEEL AND MINES be pleased to state :

- (a) whether Government have appointed a Committee to review the availability of scrap from different sources; and
- (b) whether the Committee hes submitted any report and if so, what are its recomendations?

THE MINISTER OF STEEL AND MINES (SHRI S.MOHAN KUMARAMANGLAM): (a) A Working Group to study aspects of disposal of ferrous scrap and matters related therewith was set up in June, 1970 by the Ministry of Steel and Heavy Engineering.

(b) In the Report submitted in November, 1971, the Working Group, besides making a study of the scrap availability in the country, has *inter alia* suggested establishment of scrapprocessing facilities like briquetting and baling; setting up of ship breaking facilities at the major ports; greater use of hot metal by steel plants, and use of pig iron in a higher proportion by electric furnaces.